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**Survey Re. Housing and Allotment of Land to Landless Tribals of Orissa**

**3330. Shri Ramachandra Ulaka:  
Shri Dhuleshwar Meena:**

Will the Minister of **Planning and Social Welfare** be pleased to state:

(a) whether Government have made any survey regarding housing and allotment of land to the landless Tribals of Orissa State;

(b) if so, the results thereof;

(c) whether any tentative provision has been made in the Fourth Five Year Plan to provide house sites and land to landless tribals of Orissa State; and

(d) if so, the details thereof?

**The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar):** (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

**Rural Electrification in Orissa**

**3331. Shri Ramachandra Ulaka:  
Shri Dhuleshwar Meena:**

Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether the Government of Orissa have requested the Central Government for the grant of more funds for rural electrification in the State during 1966-67;

(b) if so, the details thereof; and

(c) the reaction of Government thereto?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):** (a) No. The Government of Orissa had proposed an outlay of Rs. 120 lakhs for rural electrification for 1966-67 in their Annual Plan proposals. Against this, the Working Group on Power set

up to consider the Annual Plan of Orissa State for 1966-67 recommended an outlay of Rs. 110 lakhs, which has since been approved and the amount has been allocated to the State Government.

(b) and (c). Do not arise.

**Extension of Service to Architects in C.P.W.D.**

**3332. Shri Onkar Lal Berwa:  
Shri Hukam Chand  
Kachhavaiya:**

Will the Minister of **Works, Housing and Urban Development** be pleased to state:

(a) whether there are Senior Architects, Architects and Assistant Architects in C.P.W.D. who have been granted extension of service; and

(b) if so, their designations, number and the period for which extensions have been granted and the reasons therefor?

**The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna):** (a) There are no Senior Architects and Assistant Architects in the Central Public Works Department who have been granted extension in service. There is, however, one Architect who has been granted extension in service.

(b) One Architect in the scale of pay of Rs. 700—1250 who attained the age of 55 on 9th November, 1961 has been granted extension in service from time to time, up to 8th November, 1966. The extension has been granted owing to shortage of experienced architects in the department.

**Calicut Municipal Stadium**

**3333. Shri Mohammed Koya:** Will the Minister of **Health and Family Planning** be pleased to state:

(a) whether Government have received any representation from the Calicut Municipal Corporation requesting for more aid to complete the Municipal Stadium; and